

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

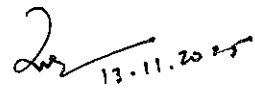
No. 21606 / Checker
III-6-1/2007 (Pt.I)

Bilaspur, Dated 13 November, 2025

In exercise of the powers conferred under sub section (3) of Section 9 read with Section 26 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Shri Arpit Gupta, J.M.S.C., Raipur	Raipur	Raipur
2	Ku. Mansi Bist, J.M.S.C., Raipur		
3	Ku. Mini Thakur, J.M.S.C., Raipur		
4	Ku. Riddhi Burad, J.M.S.C., Raipur		
5	Shri Om Chauhan, J.M.S.C., Raipur		
6	Shri Siddharth Dewangan, J.M.S.C., Raipur		
7	Ku. Ankita Deodas, J.M.S.C., Raipur		
8	Shri Cholukya Yadav, J.M.S.C., Raipur		
9	Ku. Shraddha Bhagat, J.M.S.C., Raipur		
10	Ku. Pragati Gurde, J.M.S.C., Raipur		
11	Ku. Payal Meravi, J.M.S.C., Raipur		
12	Ku. Eeshanee Awadhiya, J.M.S.C., Durg	Durg	Durg
13	Ku. Muskan Sharma, J.M.S.C., Durg		
14	Ku. Vaishali Baghel, J.M.S.C., Durg		
15	Ku. Angel Vamico Tigga, J.M.S.C., Durg		
16	Ku. Ritika Dhidhi, J.M.S.C., Durg		
17	Shri Pankaj Sharma, J.M.S.C., Durg		
18	Ku. Ruchika Maheshwari, J.M.S.C., Durg		
19	Ku. Akanksha Singh, J.M.S.C., Durg		
20	Shri Rahul Sori, J.M.S.C., Durg		

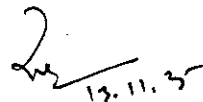
BY ORDER OF THE HIGH COURT


(Rajnish Shrivastava)
Registrar General

Endt. No. 2 L 607 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 13 November 2025

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
4. The Principal District and Sessions Judge, **Raipur/Durg** for information and necessary action.
5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
6. The Additional Registrar (Judicial/ Classification/Administration/ Confidential), High Court of Chhattisgarh, Bilaspur, for information.
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
8. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
9. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazettee.
10. (1) Shri Arpit Gupta, J.M.S.C., Raipur, (2) Ku. Mansi Bist, J.M.S.C. Raipur (3) Ku. Mini Thakur, J.M.S.C., Raipur, (4) Ku. Riddhi Burad, J.M.S.C., Raipur, (5) Shri Om Chauhan, J.M.S.C., Raipur, (6) Shri Siddharth Dewangan, J.M.S.C., Raipur, (7) Ku. Ankita Deodas, J.M.S.C., Raipur, (8) Shri Cholukya Yadav, J.M.S.C, Raipur, (9) Ku. Shraddha Bhagat, J.M.S.C., Raipur, (10) Ku. Pragati Gurde, J.M.S.C., Raipur (11) Ku. Payal Meravi, J.M.S.C., Raipur, (12) Ku. Eeshanee Awadhiya, J.M.S.C., Durg (13) Ku. Muskan Sharma, J.M.S.C., Durg (14) Ku. Vaishali Baghel, J.M.S.C., Durg, (15) Ku. Angel Vamico Tigga, J.M.S.C., Durg, (16) Ku. Ritika Dhidhi, J.M.S.C., Durg, (17) Shri Pankaj Sharma, J.M.S.C., Durg, (18) Ku. Ruchika Maheshwari, J.M.S.C., Durg, (19) Ku. Akanksha Singh, J.M.S.C., Durg and (20) Shri Rahul Sori, J.M.S.C., Durg for information & necessary action.
11. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.


13.11.25

(Rajnish Shrivastava)
Registrar General